

(a) whether Government has sanctioned Electric Charging Stations under Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India Phase-II) Scheme to the States in the country;

(b) if so, the details thereof; and

(c) the details of names of cities that are identified in the States of Andhra Pradesh and Telangana for this purpose?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) Yes, Sir. Department of Heavy Industry has sanctioned 2,636 Electric Vehicles (EVs) Charging Stations in 62 cities across 24 States/UTs under FAME India (Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in India) scheme phase II. In Andhra Pradesh, 92 Charging Stations to Vijayawada, 71 Charging Stations to Vishakhapatnam, 68 Charging Stations to Tirupati and 35 Charging Stations to Kakinada have been sanctioned under the Scheme.

In Telangana, 118 charging Stations to City of Hyderabad, 10 each charging stations to cities of Warangal and Karimnagar have been sanctioned under the Scheme.

Buses supplied under FAME India scheme

†866. SHRI ARUN SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state district-wise details of the number of buses supplied in the backdrop of emphasis being given to environment friendly technologies, keeping in mind the goal of achieving sustainable development, under which action plan for the manufacture of Electric Vehicles under FAME (Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles) India scheme was initiated and different States were jointly sanctioned 5,595 E-buses out of which Uttar Pradesh was sanctioned 600 buses?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): Under Phase-I of FAME-India Scheme, the Department of Heavy Industry has sanctioned 425 electric and hybrid buses to various cities in the country with the total budgetary support of (approx.) ₹ 280.00 crore. As many as 80 buses are sanctioned in the city of Kolkata; 40 each in city of Lucknow, Indore, Jammu, Hyderabad; 75 in Himachal Pradesh; 65 in the city of Mumbai, 30 in the city of Navi Mumbai and 15 in the City of Guwahati.

Further, the Department of Heavy Industry has also sanctioned 5095 electric buses to 64 Cities/State Transport Corporations for intra-city operation; 400 electric

†Original notice of the question was received in Hindi.

buses for intercity operation and 100 electric buses for last mile connectivity to Delhi Metro Rail Corporation (DMRC) under FAME India Scheme Phase-II. As many as 775 electric buses have been sanctioned in Maharashtra; 600 each in Uttar Pradesh and Gujarat; 525 in Tamil Nadu; 400 in Karnataka; 340 in Madhya Pradesh; 325 in Telangana; 350 in Andhra Pradesh; 400 in Delhi; 250 in Kerala; 150 each in Jammu and Kashmir, West Bengal & Rajasthan; 100 each in Himachal Pradesh, Assam; 80 in Uttarakhand; 50 each in Bihar, Haryana, Odisha, Tripura and Goa and 25 each in Chhattisgarh and Dadra and Nagar Haveli. City-wise details of these buses are given in Statement.

Statement

City-wise details of E-buses allocated under FAME India scheme

Sl. No.	State	Name of City	E-Bus Allocated	State Total
1	2	3	4	5
1.	Andhra Pradesh	Visakhapatnam	100	300
		Vijayawada	50	
		Amravati	50	
		Tirupati	50	
		Kakinada	50	
2.	Assam	Guwahati	50	100
		Siichar	25	
		Jorhat	25	
3.	Bihar	Patna	25	25
4.	Chhattisgarh	Raipur	50	50
5.	Dadra and Nagar Haveli	Dadra and Nagar Haveli (Silvasa)	25	25
6.	Delhi	New Delhi (DTC)	300	300
7.	Gujarat	Ahmedabad	300	550

1	2	3	4	5
		Surat	150	
		Vadodara	50	
		Rajkot	50	
8.	Haryana	Gurugram	50	50
9.	Himachal Pradesh	Shimla	50	100
		Hamirpur	50	
10.	Jammu and Kashmir	Srinagar	100	150
		Jammu	50	
11.	Karnataka	Bangalore	300	350
		Hubli-Dharwad	50	
12.	Kerala	Thiruvananthapuram	100	250
		Kochi	100	
		Kozhikode	50	
13.	Maharashtra	BEST Mumbai	300	725
		Pune	150	
		Navi-Mumbai	100	
		Nagpur	100	
		Nashik	50	
		Solapur	25	
14.	Madhya Pradesh	Bhopal	100	340
		Indore	100	
		Gwalior	40	
		Jabalpur	50	
		Ujjain	50	
15.	Odisha	Bhubaneswar	50	50

1	2	3	4	5
16.	Rajasthan	Jaipur	100	100
17.	Telangana	Hyderabad	300	325
		Warangal	25	
18.	Tamil Nadu	Coimbatore	100	525
		Tiruchirappalli	100	
		Madurai	100	
		Erode	50	
		Tiruppur	50	
		Salem	50	
		Vellore	50	
		Thanjavur	25	
19.	Tripura	Agartala	50	50
20.	Uttarakhand	Dehradun	30	30
21.	Uttar Pradesh	Lucknow	100	
		Agra	100	
		Kanpur	100	
		Prayagraj	50	
		Varanasi	50	
		Ghaziabad	50	600
		Meerut	50	
		Bareilly	25	
		Moradabad	25	
		Aligarh	25	
		Jhansi	25	
22.	West Bengal	Haldia	50	100
		Kolkata New Town	50	
TOTAL			5095	5095

Number of electric buses sanctioned for inter-city operation

Name of STU	Name of State	Buses Allotted
Rajasthan SRTC	Rajasthan	50
AP SRTC	Andhra Pradesh	50
K SRTC	Karnataka	50
M SRTC	Maharashtra	50
Goa SRTC	Goa	50
Uttarakhand SRTC	Uttarakhand	50
Gujrat SRTC	Gujrat	50
WB SRTC	West Bengal	50
TOTAL		400

Buses sanctioned for DMRC

1	Delhi Metro Rail Corporation	100
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Promotion of government schemes on social media and apps

867. SHRI DEREK O'BRIEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount spent by Government during the last five years to promote Government schemes on social media and applications (apps);

(b) the details of personal information required by users to log into Government schemes-related apps and the details of initiatives taken by Government for data protection; and

(c) the details of leakages of private information of citizens on Government hosted platforms, applications and websites?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) The Ministry of Information and Broadcasting along with its media units - Press Information Bureau, Doordarshan and All India Radio etc., promote the Central Government programmes and policies through various instruments, including